

PROGRAMME

Subject: "Dispute Resolution Scenario in Telecom and Broadcasting Sectors"

22nd November 2008

Indian Institute of Coal Management, Ranchi

09.30 am to 10.00 am Registration of delegates

INAUGURAL SESSION

10.00 am to 10.10 am Address by **Dr. J.S. Sarma**, Member, TDSAT

10.10 am to 10.20 am Address by **Hon'ble Justice Mrs. Gyan Sudha Misra**, Chief Justice of Jharkhand High Court.

10.20 am to 10.35 am Inaugural Address by **Hon'ble Mr. Justice S.B. Sinha**, Judge, Supreme Court of India

10.35 am to 10.50 am Address by **Hon'ble Mr. Justice Arun Kumar**, Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).

10.50 am to 11.00 am Address by **Shri. G.D. Gaiha**, Member, TDSAT

11.00 am to 11.30 am **Tea Break**

BUSINESS SESSION-1

"QUALITY OF SERVICE AND REDRESSAL OF CONSUMER GRIEVANCES"

11.30 am to 11.40 am Opening remarks and introduction of the panelists by Chairman of the Session **Shri. A.K. Sawhney, Member TRAI**.

11.40 am to 11.50 am Presentation by **Mr. Manjul Bajpai, President**, Telecom Lawyers Association on "Dispute Resolution Scenario in Telecom and Broadcasting Sector".

11.50 am to 12.00 pm Presentation by **Mr. Rakesh Kapur, CGM, BSNL Jharkhand** on "Quality of Service and Redressal of Consumer Grievances".

12.00 pm to 1.00 pm Discussion and interactive session of the following panelists with the audience

- (i) Mr. **Manjul Bajpai**, President, Telecom Lawyers Association.
- (ii) Mr. **Rakesh Kapur**, CGM, BSNL Jharkhand
- (iii) Mr. **Bhanu Singh**, Head CSD, AIRCEL
- (iv) Mr. **Arvind Chawla**, Advisor, TDSAT

1.00 pm to 1.40 pm **LUNCH**

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BUSINESS SESSION – 2

“DISPUTE RESOLUTION IN CABLE AND BROADCASTING SECTOR”

- 01.40 pm to 01.50 pm Opening remarks and introduction of the panelists by Chairman of the Session **Mr. Sohail Anwar**, Senior Advocate, and President Bar Association of Jharkhand, High Court.
- 1.50 pm to 2.00 pm Presentation by **Mr. R.N. Choubey, Principal Advisor (C&BS), TRAI** on “Regulating the Cable and Broadcasting Sector.”
- 2.00 pm to 2.10 pm Presentation by **Mr. Ashok Nambissan, General Counsel, Sony Entertainment Television** on “Efficacy of Dispute Resolution in Broadcasting & Cable Sector”.
- 2.10 pm to 2.20 pm Presentation by **Mr. Ajay Nath Shahdeo, Director, HBO Global Link, Ranchi** on “Issues Confronting the Cable And Broadcasting Sector”.
- 2.20 pm to 3.50 pm Discussion and interactive session of the following panelists with the audience
- (i) **Mr. R.N. Choubey**, Principal Advisor (C & BS), TRAI
 - (ii) **Mr. Ashok Nambissan**, General Counsel, Sony Entertainment Television
 - (iii) **Mr. Ajay Nath Shahdeo**, Director, HBO Global Link, Ranchi
 - (iv) **Mrs. Roop Sharma**, President, Cable Operators Federation of India.
- 03.50 pm to 4.00 pm Vote of thanks
- 4.00 pm onwards **TEA**